



PARLIAMENT OF INDIA

RAJYA SABHA



**STATISTICAL INFORMATION
RELATING TO QUESTIONS
TWO HUNDRED AND TWENTY-SECOND
SESSION OF THE RAJYA SABHA**

(21ST February to 25th March, 2011)

**RAJYA SABHA SECRETARIAT, NEW DELHI
2011**

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PREFACE

This Pamphlet contains statistical information relating to notices of Questions received during the Two Hundred and Twenty-Second Session of the Rajya Sabha and their disposal. There are ten statements containing various kinds of information which have been compiled from statistics relating to Questions dealt with during the Session. Statement-IX gives some figures showing, at a glance, certain important features pertaining to Questions.

NEW DELHI;
13th June, 2011

Jyaistha 23, 1933 (Saka)

V.K.AGNIHOTRI,
Secretary-General.

CONTENTS

	PAGES
I. Total number of notices of Starred and Unstarred Questions received under each Group	1
II. Notices of Starred and Unstarred Questions received for each date after the issue of Bulletin for commencement of the Session.....	2-4
II-A. Abstract showing disposal of notices of Starred and Unstarred Questions.....	5
III. Statistical abstract relating to Questions (Starred and Unstarred) showing the number of notices received in respect of each Ministry/Department and their disposal	6-9
IV. Statement showing the subjects on which maximum number of Questions were answered	10-11
V. Statements laid on the Table of the Rajya Sabha in reply to Starred Questions.....	12
VI. Abstract showing disposal of Short Notice Questions.	13-14
VII. Statement showing disposal of notices received for raising Half-an-Hour Discussion on matters of public importance arising out of answers to Questions.....	15
VIII. Abstract of Statements made/laid by the Ministers correcting replies given by them to Questions in the Rajya Sabha.....	16
IX. Some interesting features pertaining to Questions asked and answered in the Rajya Sabha.....	17-20
X. Statement showing the Observations/Directions/Rulings made/given for smooth functioning of Question Hour in the Rajya Sabha.....	21

STATEMENT-I

Total number of notices of Starred and Unstarred Questions received under each Group

GROUP-I

Coal; Consumer Affairs, Food and Public Distribution; Corporate Affairs; Earth Sciences; Information and Broadcasting; Law and Justice; Micro, Small and Medium Enterprises; Mines; Minority Affairs; New and Renewable Energy; Parliamentary Affairs; Power; Science and Technology; Statistics and Programme Implementation; Water Resources. 1059

GROUP-II

Environment and Forests; Finance; Health and Family Welfare; Heavy Industries and Public Enterprises; Panchayati Raj; Petroleum and Natural Gas; Rural Development. 1948

GROUP-III

Commerce and Industry; Culture; Defence; Home Affairs; Housing and Urban Poverty Alleviation; Labour and Employment; Urban Development 1547

GROUP-IV

Prime Minister; Atomic Energy; Civil Aviation; Development of North Eastern Region; External Affairs; Overseas Indian Affairs; Personnel, Public Grievances and Pensions; Planning; Road Transport and Highways; Shipping; Social Justice and Empowerment; Space; Steel; Textiles; Tourism; Tribal Affairs; Women and Child Development; Youth Affairs and Sports. 1583

GROUP-V

Agriculture; Chemicals and Fertilizers; Communications and Information Technology; Food Processing Industries; Human Resource Development; Railways. 1501

TOTAL

7638

STATEMENT-II

Notices of Starred and Unstarred Questions received for each date after the issue of Bulletin for commencement of the Session

Sl. No.	Date of Sitting	Notices of Starred Questions Received	Notices of Unstarred Questions Received	Total Notices Received	Notices Received in Hindi
1	2	3	4	5	6
1.	21.02.2011		No Question Hour		
2.	22.02.2011	257	101	358	85
3.	23.02.2011	246	113	359	86
4.	24.02.2011	279	108	387	86
5.	25.02.2011	250	124	374	70
6.	28.02.2011		No Question Hour		
7.	01.03.2011	340	123	463	86
8.	03.03.2011	307	133	440	85
9.	04.03.2011	302	112	414	88
10.	07.03.2011	358	122	480	114
11.	08.03.2011	340	134	474	108
12.	09.03.2011	425	133	558	110
13.	10.03.2011	377	119	496	109
14.	11.03.2011	361	143	504	89

3

15.	14.03.2011	310	116	426	85
16.	15.03.2011	381	103	484	102
17.	16.03.2011	320	112	432	98
18.	17.03.2011		No Question Hour		
19.	18.03.2011		No Question Hour		
20.	22.03.2011		No Question Hour		
21.	23.03.2011		No Question Hour		
22.	24.03.2011		No Question Hour		
23.	25.03.2011		No Question Hour		
24.	04.04.2011*	71	10	81	8
25.	05.04.2011*	105	12	117	12
26.	06.04.2011*	86	17	103	24
27.	07.04.2011*	147	21	168	37
28.	08.04.2011*	114	18	132	37
29.	11.04.2011*	30	14	44	1
30.	13.04.2011*	49	13	62	7
31.	15.04.2011*	37	40	77	10
32.	18.04.2011*	20	8	28	2

1	2	3	4	5	6
33.	19.04.2011*	39	13	52	2
34.	20.04.2011*	28	9	37	6
35.	21.04.2011*	57	31	88	17
Total		5636	2002	7638	1564

*sittings cancelled.

STATEMENT-II-A

Abstract showing disposal of notices of Starred and Unstarred Questions

Category of Questions	Notices received	Admitted	Admitted by clubbing	Disallowed	Lapsed	Returned	Withdrawn	Cancelled
Starred	5636	299	-	289	3193	-	-	-
Unstarred	2002	2325+	244++	250	1038	-	-	-
TOTAL:	7638	2624	244	539	4231	-	-	-

+ Includes 1680 notices of Starred Questions admitted as Unstarred Questions.

++ Includes 175 notices of Starred Questions admitted as Unstarred Questions by clubbing.

STATEMENT-III

Statistical abstract relating to Questions (Starred and Unstarred) showing the number of notices received in respect of each Ministry/Department and their disposal

(The figures shown in bracket indicate the number of Notices of Questions received in Hindi)

Sl. No.	Name of the Ministry/Department	Notices received	Admitted		Admitted by clubbing	Disallowed	Lapsed	Returned to Members	With-drawn	Can-celled	No. of Supple-mentaries asked
			Starred	Unstarred							
1	2	3	4	5	6	7	8	9	10	11	12
1.	Prime Minister	66(6)	0(0)	0(0)	0(0)	7(1)	59(5)	-	-	-	-
2.	Agriculture	414(89)	15(2)	119(36)	15(12)	4(0)	261(39)	-	-	-	11
3.	Atomic Energy	30(7)	0(0)	9(2)	1(1)	1(0)	19(4)	-	-	-	-
4.	Chemicals and Fertilizers	84(17)	2(0)	26(9)	1(0)	7(1)	48(7)	-	-	-	-
5.	Civil Aviation	233(54)	9(1)	84(16)	7(5)	4(1)	129(31)	-	-	-	-
6.	Coal	85(22)	3(1)	32(11)	6(5)	6(0)	38(5)	-	-	-	8
7.	Commerce and Industry	236(22)	10(2)	63(7)	4(2)	24(2)	135(9)	-	-	-	-
8.	Communications and Information Technology	239(33)	12(1)	75(14)	10(5)	7(0)	135(13)	-	-	-	6
9.	Consumer Affairs, Food and Public Distribution	242(49)	8(2)	75(15)	14(7)	21(4)	124(21)	-	-	-	-
10.	Corporate Affairs	34(4)	1(0)	9(2)	1(1)	0(0)	23(1)	-	-	-	-

11.	Culture	60(5)	0(0)	19(3)	3(0)	4(0)	34(2)	-	-	-	-
12.	Defence	253(37)	16(2)	69(5)	5(1)	33(14)	130(15)	-	-	-	14
13.	Development of North Eastern Region	11(1)	1(1)	4(0)	0(0)	1(0)	5(0)	-	-	-	-
14.	Earth Sciences	23(2)	2(0)	5(0)	0(0)	1(0)	15(2)	-	-	-	-
15.	Environment and Forests	332(74)	11(1)	88(21)	6(3)	48(12)	179(37)	-	-	-	8
16.	External Affairs	253(80)	9(4)	75(27)	9(7)	15(4)	145(38)	-	-	-	5
17.	Finance	544(89)	23(7)	153(28)	20(12)	54(8)	294(34)	-	-	-	13
18.	Food Processing Industries	37(13)	1(0)	14(5)	4(4)	1(0)	17(4)	-	-	-	-
19.	Health and Family Welfare	473(101)	21(3)	180(45)	18(7)	25(6)	229(40)	-	-	-	31
20.	Heavy Industries and Public Enterprises	36(8)	2(1)	12(2)	0(0)	2(0)	20(5)	-	-	-	-
21.	Home Affairs	586(175)	19(5)	158(37)	12(7)	87(28)	310(98)				14
22.	Housing and Urban Poverty Alleviation	77(11)	2(0)	30(4)	2(1)	0(0)	43(6)	-	-	-	-
23.	Human Resource Development	366(63)	9(3)	114(22)	9(3)	11(3)	223(32)	-	-	-	6
24.	Information and Broadcasting	99(24)	6(0)	33(8)	9(3)	7(3)	44(10)	-		-	-
25.	Labour and Employment	182(39)	9(2)	75(18)	13(7)	3(0)	82(12)	-	-	-	10
26.	Law and Justice	142(25)	4(0)	33(12)	3(2)	13(5)	89(6)	-	-	-	-
27.	Micro, Small and Medium Enterprises	31(1)	0(0)	14(0)	0(0)	2(1)	15(0)	-	-	-	-

	1	2	3	4	5	6	7	8	9	10	11	12
28.	Mines	42(3)	4(1)	8(1)	0(0)	4(1)	26(0)	-	-	-	-	-
29.	Minority Affairs	35(8)	0(0)	13(2)	0(0)	3(1)	19(5)	-	-	-	-	-
30.	New and Renewable Energy	69(13)	4(0)	27(4)	1(0)	7(4)	30(5)	-	-	-	-	-
31.	Overseas Indian Affairs	26(1)	0(0)	8(0)	0(0)	3(0)	15(1)	-	-	-	-	-
32.	Panchayati Raj	30(2)	1(0)	9(0)	0(0)	0(0)	20(2)	-	-	-	-	-
33.	Parliamentary Affairs	2(2)	0(0)	0(0)	0(0)	1(1)	1(1)	-	-	-	-	-
34.	Personnel, Public Grievances and Pensions	108(24)	8(2)	36(11)	3(0)	2(0)	59(11)	-	-	-	-	4
35.	Petroleum and Natural Gas	258(57)	11(3)	90(25)	15(11)	29(7)	113(11)	-	-	-	-	10
36.	Planning	87(18)	3(1)	28(4)	4(3)	0(0)	52(10)	-	-	-	-	6
37.	Power	114(29)	3(1)	26(9)	3(3)	12(3)	70(13)	-	-	-	-	-
38.	Railways	361(79)	21(6)	117(25)	15(10)	15(4)	193(34)	-	-	-	-	23
39.	Road Transport and Highways	163(39)	4(1)	62(21)	6(2)	3(1)	88(14)	-	-	-	-	-
40.	Rural Development	275(64)	10(1)	88(24)	16(8)	29(9)	132(22)	-	-	-	-	10
41.	Science and Technology	31(2)	2(0)	8(1)	2(0)	0(0)	19(1)	-	-	-	-	-
42.	Shipping	62(7)	0(0)	19(0)	0(0)	1(0)	42(7)	-	-	-	-	-
43.	Social Justice and Empowerment	96(13)	3(0)	20(1)	0(0)	4(0)	69(12)	-	-	-	-	10
44.	Space	49(13)	7(3)	12(2)	1(1)	6(2)	23(5)	-	-	-	-	8

8

45.	Statistics and Programme Implementation	15(7)	1(1)	3(1)	0(0)	0(0)	11(5)	-	-	-	-
46.	Steel	38(8)	1(0)	11(4)	0(0)	1(0)	25(4)	-	-	-	-
47.	Textiles	76(8)	1(0)	20(4)	3(3)	2(0)	50(1)	-	-	-	-
48.	Tourism	38(6)	1(0)	11(3)	0(0)	0(0)	26(3)	-	-	-	-
49.	Tribal Affairs	75(7)	2(0)	12(4)	0(0)	5(1)	56(2)	-	-	-	5
50.	Urban Development	157(42)	4(2)	51(15)	1(0)	8(2)	93(23)	-	-	-	5
51.	Water Resources	95(19)	2(0)	24(5)	1(0)	11(3)	57(11)	-	-	-	-
52.	Women and Child Development	84(23)	4(3)	21(5)	0(0)	1(0)	58(15)	-	-	-	5
53.	Youth Affairs and Sports	84(19)	7(1)	33(6)	1(1)	4(1)	39(10)	-	-	-	-
TOTAL:		7638(1564)	299(64)	2325(526)	244(137)	539(133)	4231(704)				212

STATEMENT-IV

Statement showing the subjects on which maximum number of Questions were answered

Sl. No.	Name of Ministry/ Department	Subject	No. of Questions Admitted		No. of Supplementaries asked	
			Starred	Unstarred		
1	2	3	4	5	6	
10	1.	Agriculture	Agricultural production	0	16	-
			Milk and dairying	2	9	3
	2.	Civil Aviation	Airports/airlines	5	24	-
	3.	Commerce and Industry	FDI	1	11	-
			Import/Export	3	28	-
	4.	Consumer Affairs, Food and Public Distribution	Godowns/storage of foodgrains	2	15	-
			Sugar	2	8	-
	5.	Defence	Defence land	3	12	4
	6.	Environment and Forests	Environmental clearances	3	13	-
			Environmental pollution	1	14	-
		Forests	1	14	-	
		National Green Tribunal	2	4	5	
7.	Finance	Black money	-	14	-	
		Economic growth	4	8	3	
		Functioning of banks	6	25	-	
		Inflation/price rise	4	12	5	

8.	Health and Family Welfare	AIIMS/AIIMS-like institutions	1	11	-
		Diseases(swine flu/dangue/malaria/cancer/kala-azar)	4	18	10
		National Rural Health Mission	2	25	-
9.	Home Affairs	Jammu and Kashmir	1	11	-
		Naxalism	3	19	-
10.	Labour and Employment	Child labour	0	14	
11.	Petroleum and Natural Gas	Adulteration of petroleum products	1	10	
		Petro prices	3	12	-
		Shortage of LPG	2	9	-
12.	Railways	Rail projects	5	21	5
		Train Services	2	9	2
13.	Road Transport and Highways	National Highways	2	19	-
14.	Rural Development	MGNREGS	4	24	
15.	Urban Development	JNNURM	1	17	5

STATEMENT-V

Statements laid on the Table of the Rajya Sabha in reply to STARRED QUESTIONS

Copies of 271 statements (both in English and Hindi), which were laid on the Table of the Rajya Sabha in reply to Starred Questions, were sent to the Rajya Sabha Notice Office and Lobby for being supplied to Members, half an hour before commencement of the Question Hour, in pursuance of the announcement made by the Chairman in the House on the 16th July, 1952. In addition to this, a copy each of the statements was also kept at the seats of Members concerned. Spare copies of the statements were placed at the counter in Lobby for use by other Members.

STATEMENT-VI

Abstract showing disposal of SHORT NOTICE QUESTIONS

Dy. No.	Subject	Name of the Member	Ministry	Disposal	No. of supplementaries asked
1	2	3	4	5	6
1.	Monitoring mechanism of MGNREGS	Shri Y. S. Chowdary	Rural Development	Answered (13.03.2011)	5
2.	Opening up of FDI sectors	Shri Y. S. Chowdary	Commerce and Industry	Disallowed	-
3.	Finalization of six-lane national highway under Golden Quadrilateral Project.	Shri M. Venkaiah Naidu	Road Transport and Highways	Lapsed	-
4.	Environmental clearance for Polavaram project	Shri M. Venkaiah Naidu	Environment and Forests	Answered (04.03.2011)	5
5.	Withdrawal of paramilitary forces from Jammu and Kashmir	Shri Prakash Javadekar	Home Affairs	Disallowed	-
6.	Phone tapping	Shri Prakash Javadekar	Home Affairs	Disallowed	-
7.	Environmental clearance for coal blocks	Shri Prakash Javadekar	Environment and Forests	Answered (08.03.2011)	2
8.	Relaxation of rules related to information sharing about tax evaders by Switzerland Government	Shri Prakash Javadekar	Finance	Disallowed	-
9.	Death of MGNREGS workers in Ranchi	Prof. Saif-ud-Din Soz	Rural Development	Disallowed	-
10.	Evacuation of Indians from Libya	Shri H. K. Dua	External Affairs	Disallowed	-

1	2	3	4	5	6
11.	Budget heads for minorities	Shri Sabir Ali	Minority Affairs	Disallowed	-
12.	Budget heads for minorities	Shri Mohammed Adeeb	Minority Affairs	Disallowed	-
13.	Amendments to the Haj Committee Act	Shri Sabir Ali	External Affairs	Lapsed	-
14.	Meetings on matters relating to Haj pilgrimage	Shri Momammed Adeeb	External Affairs	Lapsed	-
15.	Non-availability of medicines in CGHS Unani dispensaries	Shri Mohammed Adeeb	Health and Family Affairs	Lapsed	-
16.	Erratic power supply in Uttar Pradesh	Shri M. V. Mysura Reddy	Power	Lapsed	-
17.	Time taken by Regional Passport Centres in issuing passports	Shri Sabir Ali	External Affairs	Lapsed	-
18.	Arrangement of passports for Haj pilgrims	Shri Mohammed Adeeb	External Affairs	Lapsed	-

STATEMENT-VII

*Statement showing disposal of notices received for raising
HALF-AN- HOUR DISCUSSION on matters of public importance arising out
of answers to Questions*

Dy. No.	Subject	Name of the Member	Ministry	Disposal	No. of Members who took part in the discussion
1	2	3	4	5	6
1.	Retrieval of black money stashed abroad	Shri Ramdas Agarwal	Finance	Disallowed	-
2.	Eradication of kala-azar by 2010	Dr. C. P. Thakur	Health and Family Welfare	Disallowed	-
3.	Increasing financial assistance under IAY and TSC schemes	Shri Parshottam Khodobhai Rupala	Rural Development	Lapsed	-
4.	Surveillance of water quality in rural areas	Ms. Mabel Rebello	Rural Development	Disallowed	-
5.	Functional CHCs in all blocks of Jharkhand	Ms. Mabel Rebello	Health and Family Welfare	Disallowed	-
6.	New policy for defence land	Shri Shantaram Laxman Naik	Defence	Lapsed	-
7.	New medical colleges in Gujarat	Shri Natuji Halaji Thakor	Health and Family Welfare	Lapsed	-
8.	Impact of loan waiver scheme	Shri Avinash Rai Khanna	Finance	Lapsed	-

STATEMENT-VIII

Abstract of Statements made/laid by the Ministers correcting replies already given by them to Questions in the Rajya Sabha

Sl. No.	Date	Statement made/laid by	No. of Question to which statement was made/laid	Date of answer to the Question	Subject of the Question
1.	11.03.2011	Shri Arun Yadav, Minister of State in the Ministries of Agriculture and Food Processing Industries	Untarred Question 480	25.02.2011	Selling of <i>ghee</i> and Dhara products at MRP at Mother Dairy outlets.
2.	23.03.2011	Shri Mullappally Ramachandran, Minister of State in the Ministry of Home Affairs	Starred Question 306	01.12.2010	Special policy to modernise police force of Jharkhand

STATEMENT-IX

Some interesting features pertaining to Questions asked and answered in the Rajya Sabha

1. The number of sittings during which the Question time was allotted..... 27
2. The number of sittings during which the Question Hour was dispensed with..... Nil
3. The number of sittings which were adjourned without transacting any business..... 1 (07.03.2011)
4. The number of sittings during which Question time was allotted but no Questions were orally answered in the House..... 5(25.02.2011,01.03.2011, 03.03.2011,14.03.2011, 16.03.2011)
5. The number of sittings cancelled..... 12

6. The number of sittings extended without Question Hour 6
7. The number of Questions (Starred and Unstarred) received in Hindi..... 1564
8. The number of Members from whom notices were received..... 140
9. The maximum number of times any Member's name appeared in the ballot of Starred Questions 10(Shri T. M. Selvaganapathi)
10. The number of Questions answered orally..... 54
11. The number of Questions on which Supplementaries were put..... 54

12.	The number of Supplementary Questions put.....	212
13.	The number of Questions to which written replies were laid on the Table of the Rajya Sabha.....	2570
14.	The maximum number of notices received from any one Member.....	459 (from Smt. T. Ratnabai)
15.	The maximum number of Supplementary Questions put by any one Member.....	6 (by Shri Avinash Rai Khanna)
16.	The maximum number of Supplementaries asked by any one Member on any one day.....	3 (by Shri Parshottam Khoabhai Rupala and Smt Vasanthi Stanley on 11.03.2011)
17.	The days on which there were less than 20 Questions in a Starred list.....	Nil
18.	The minimum number of Unstarred Questions put down in a day's list.....	155
19.	The maximum number of Questions on which Supplementary Questions were asked on any one day.....	11 (on 11.03.2011)
20.	The minimum number of Questions on which Supplementary Questions were asked on any one day.....	3 (on 04.03.2011)
21.	The maximum number of notices received on any one day after the issue of Bulletin for commencement of the Session.....	596 (on 04.02.2011)
22.	The maximum number of Questions orally answered on any one subject.....	2 (on diseases)
23.	The maximum number of supplementaries raised on any one Question.....	5
24.	The maximum number of Questions addressed to any one Minister.....	586 (to Minister of Home Affairs)

25.	The maximum number of admitted Questions addressed to any one Minister.....	201(to Minister of Health and Family Welfare)
26.	The maximum number of Questions orally answered by any one Minister.....	7(by Minister of Health and Family Welfare)
27.	The maximum number of Supplementary Questions answered by any one Minister	37(by Minister of Health and Family Welfare)
28.	Number of Questions answered by a Minister, other than by the Minister-in-charge.....	Nil
29.	Average number of Questions received per sitting.....	282.9
30.	Average number of Questions orally answered per sitting...	3.6
31.	Average number of Question orally answered per sitting (only for those sittings when Question Hour was held).....	6
32.	Average number of Supplementary Questions asked per sitting.....	14.3
33.	Average number of Supplementary Questions on each Question answered orally	4 minutes
34.	Average time taken on each Question orally answered.....	16.7 minutes
35.	Total number of Statements in reply to Questions sent to the Rajya Sabha Notice Office and Lobby half an hour before the Question Hour.....	271
36.	The largest number of Statements sent to the Rajya Sabha Notice Office with reference to Questions on any one day.	20 (on 1 st , 4 th , 7 th and 15 th March, 2011)

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|-----|--|--------------------------------------|
| 37. | The biggest statement laid on the Table of the Rajya Sabha with reference to a Question sent to the Notice Office and Lobby..... | 7 pages (each for SQ 229 and SQ 251) |
| 38. | Total number of statements made/laid by Ministers in the House correcting the replies given by them to Questions in the Rajya Sabha..... | 2 |

STATEMENT-X

Statement showing the Observations/Directions/Rulings made /given for smooth functioning of Question Hour in the Rajya Sabha

Observations/
Directions/
Rulings
made/given by
Sl. Chairman/
No. Dy.Chairman Date Observations/Directions/Rulings made/ given

1	2	3	4
1	Chairman	04.03.2011	The Chairman announced in the House: "Honourable Members, it has been observed that Members tend to raise matters of concern during and at the expense of the Question Hour. I have, therefore, decided, after consultation and in terms of Rule 38 of the Rules of Procedure and Conduct of Business in the Council of States, that with effect from March 7, 2011, the period from 2 to 3p.m. of every sitting (and 2.30 to 3.30 p.m. on Fridays) shall be available for asking and answering of questions." [Ref: Parliamentary Bulletin, Part II dated the 4 th March, 2011]
